GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 51 TO BE ANSWERED ON 02.02.2018

Minor Forest Produce

51. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the schemes/guidelines relating to regulation of minor forest produce in each State of the country including Chhattisgarh;
- (b) the details of minor forest produce in each State including Chhattisgarh;
- (c) the amount of funds allocated to each State for this purpose during each of the last three years and the current year along with the achievements made during the said period; and
- (d) the steps taken by the Government for providing minimum support price for minor forest produce in each State including Chhattisgarh?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

- (a) The Ministry of Tribal Affairs, Government of India is implementing this scheme "Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain Scheme" in the States/UTs including State of Chhattisgarh for regulation of minor forest produce. As per the information provided by Chhattisgarh State Minor forest Produce Cooperative Federation Limited, the trading of one of the most important minor forest produce of the State i.e. the Tendu leaves, is governed by Chhattisgarh Tendu Patta (Vyapar Viniyaman) Act 1964.
- (b) & (c) The details of State-wise information are not maintained at this Ministry level. However, as per the information provided by Chhattisgarh State Minor forest Produce Cooperative Federation Limited, the details of important minor forest produce in Chhattisgarh are given in **Annexure I** and funds allocated during last three years and current year alongwith the achievements are given in **Annexure II**.

- (d) The steps taken by the Government of Chhattisgarh for providing minimum support price for the minor forest produce are as follows:
 - ➤ Procurement of MFP is done under this scheme at every village level.
 - ➤ Payment to the collectors is done to their bank account and amount below Rs. 1000/- is paid in cash.
 - Awareness about the MSP Scheme and MSP rates is created at field level by distributing brochures, pamphlets, posters etc.
 - > Training for MFP collectors and field staff is also conducted at district and village level for sustainable non-destructive harvesting practices and primary processing of MFPs.
 - Monitoring of the scheme is done at District level by the District Coordination and Evaluation Committee headed by the District Collector and at State level by the State Coordination and Monitoring Committee headed by the Chief Secretary of the State Government.

Tendu leaves trade in Chhattisgarh is being done since 2001 by Chhattisgarh State Minor Forest Produce (Trade & Development) Co-operative Federation Limited, Raipur and sufficient measures have been taken to ensure the appropriate wages.

Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 51 due for answer on 02.02.2018 regarding 'Minor Forest Prodcue'

List of Minor forest Produce

S. No.	Name of Minor Forest Produce				
1.	Tendu leaves				
2	Sal Seed				
3.	Harra (Myrobalan)				
4.	Tamarind				
5.	Chironjee Guthli				
6.	Mahua Seed				
7.	Kusumi Lac				
8.	Rangini Lac				
9.	Tamarind Seeds				
10.	Wild Honey				
11.	Karanj Seeds				
12.	Neem Seeds				
13.	Puwad Seeds				
14.	Baheda				
15.	Hill broom grass				
16.	Shikakai				
17.	Bael				
18.	Nagarmotha				
19.	Shatavari				
20.	Madhunashini				
21.	Kalmegh				

Annexure II

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 51 due for answer on 02.02.2018 regarding 'Minor Forest Prodcue'

The details of the funds allocated to Chhattisgarh State Minor Forest Produce Co-operative Federation, Raipur for the last three years and current year

(Rs. in crore)

Year	75 % of Amount received from Govt. of India as Central share	25 % of Amount received from State Government as State share	Total amount Received	Achievement (Expenditure incurred)
2014-15	80.16	13.22	93.38	16.19
2015-16	73.50	15.22	88.72	47.54
2016-17		15.00	15.00	25.42
2017-18		6.00	6.00	12.88 (upto Dec.2017)
Total	153.66	49.44	203.10	102.03
